

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s. Meenakshi Cargo Forwarders Pvt Ltd**

PETITION NUMBER : **CP/IBC/240/2022**

APPLICATION NUMBER : a) IA(IBC)/589(CHE)/2024
b) IA(IBC)/591(CHE)/2024
c) IA(IBC)/590(CHE)/2024
d) IA(IBC)/588(CHE)/2024
e) IA(IBC)/593(CHE)/2024

ORDER

Ld. PCS Mr. R. Kannan for the Applicant. Ld. Counsel Mr. Jithin George from the office of Ld. Counsel Mr. B. Dhanaraj for R2 / RP. Ld. Counsel Mr. Gautham Ram Vittal for ICICI Bank in item no. 207(a). Ld. RP is present in person.

RP has filed the reply in all the IA's.

Parties are given final opportunity to give reply within 2 weeks.

List the Applications for hearing on **28.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk